

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1208

ANSWERED ON:24.10.2008

FUND UTILISATION UNDER NREGS

Agarwal Shri Dharendra;Barad Shri Jashubhai Dhanabhai;Chandrappan Shri C.K.;Mahajan Smt. Sumitra;Mahto Shri Tek Lal;Oram Shri Jual

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the State-wise break up of the expenditure incurred under the National Rural Employment Guarantee Scheme (NREGS) during the last two years in terms of wage material ratio; and

(b) the proportion of funds spent by the Gram Panchayats, State-wise under the scheme during the last two years?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI CHANDRA SEKHAR SAHU)

(a): State-wise details for the years 2006-07 and 2007-08 are given in the Annexure.

(b): In accordance with Section 16 (5) of the NREG Act, 2005, at least fifty per cent of the works in terms of its cost under a Scheme are to be implemented through the Gram Panchayats. Data relating to the proportion of funds spent by the Gram Panchayats is not maintained at Central level.